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NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/13/2016

NAME OF THE PETITIONER(S)

: Mr. Sankara Narayanan Subha Sundar

NAME OF THE RESPONDENT(S)

: M/s Nal Unavu Foods Private Limited & 2 Others

UNDER SECTION

: 241

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C.K. RIJU

PCS

Counsel for petitiones

Zehigw

ORDER

Heard the PCS representing the petitioner. CP is disposed of.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)